

DIVISION BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/8(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS HANUMAN COAL TRADING PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr. D. N. Sharma, Adv.] For the Respondent No.1
Mr. Tanmoy Sett, Adv.]
Mr. Durgesh Kr. Jha, CS]

ORDER

1. Ld. Counsel for the respondent no.1 present.
2. Since pleading are over, list the matter on **04.07.2024 at 1:25 p.m.**

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**